

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 240/241/HDB/2017
NAME OF THE COMPANY	Veera Vaishnavi Granites Pvt Ltd
NAME OF THE PETITIONER(S)	Ch. Santosh Raja Goud Cheekati
NAME OF THE RESPONDENT(S)	Veera Vaishnavi Granites Pvt Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Keshava Rao	Counsel	advocatekeshu@gmail.com 9912113366	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CVLN Murthy	Counsel	cvlnmurthy@gmail.com 98480 55798	

Heard Shri. S. Keshava Rao, learned counsel for the petitioner and Shri. CVLN Murthy, learned counsel for the respondent.

Post the case on 18.12.2017.

  
Member (Technical)

  
Member (Judicial)